

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:18  
ANSWERED ON:02.12.2003  
MODERNISATION OF POLICE  
MALYALA RAJIAH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government have received a request from the State Government of Andhra Pradesh for funds for modernisation of Police Force in the State;
- (b) if so, the details thereof; and
- (c) the final decision taken in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a): Yes, Sir.

(b) & (c): During the current financial year 2003-04, a proposal to the tune of Rs. 163.84 crore has been received from the State Government of Andhra Pradesh under the Scheme for Modernization of State Police Forces (MPF Scheme). The proposal was considered by the Central Empowered Committee in its meeting held on 30.9.2003 and approved for Rs. 153.19 crore.

The funding pattern of the MPF Scheme has been revised recently and accordingly the State of Andhra Pradesh will be provided 75% Central assistance for expenditure under the MPF Scheme and the Central annual allocation for the State has been fixed at Rs. 123.00 crore from 2003-04. Modernization of Home Guards has also become a part of the Scheme and State Government can include a sub-plan under the Scheme upto a maximum of 5% of the annual outlay. The State Government has been requested to formulate a plan accordingly, which is awaited.

More over, the sub plans of the Left-Wing Extremist (LWE) affected districts of the State would be fully funded by the Central Government in respect of the same police modernization related items which were admissible under a separate Scheme for Reimbursement of Security Related Expenditure (SRE) of Ministry of Home Affairs.